

(b) whether broadcasting in regional languages of Tulu and Konkani will also be made from these units?

THE MINISTER OF STATE OF INFORMATION AND BROADCASTING (SHRI VIDYA CHARAN SHUKLA): (a) Mangalore and Brahmavar units of All India Radio are expected to commence operation, with interim studio facilities, within the next 3-4 months.

(b) Yes, Sir.

Representation from hut dwellers of an abandoned Defence Air Field

2369. SHRI K SURYANARAYANA: Will the Minister of DEFENCE be pleased to state:

(a) whether Government have received any representation from hut dwellers of abandoned defence air field at Tadepalligudem, Andhra Pradesh; and

(b) if so, the main points of their representation and action taken by Government thereon?

THE MINISTER OF DEFENCE (SHRI BANSI LAL): (a) Yes, Sir.

(b) The main request made by the hut dwellers is that their eviction should be stayed. It has been decided to stay the eviction for a month to enable the Government of Andhra Pradesh to consider the question of rehabilitation of the hut dwellers.

पांचवीं पंचवर्षीय योजना के दौरान गांवों का विद्युतीकरण

2370. श्री कमला मिश्र 'समुकर' : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पांचवीं पंचवर्षीय योजना में कम से कम 40 प्रतिशत गांवों का

विद्युतीकरण करने का लक्ष्य रखा गया है ;

(ख) क्या सरकार ने इस संबंध में विभिन्न राज्यों के विद्युत बोर्डों को यह भी सुझाव दिया है कि वे समय समय पर ग्रामीण विद्युतीकरण कार्यक्रम की प्रगति की समीक्षा किया करें ;

(ग) यदि हाँ तो इस संबंध में बिहार द्वारा की गई समीक्षा के निष्कर्ष क्या हैं ; और

(घ) बिहार राज्य विद्युत बोर्ड ने घापात स्थिति के बाद हम दिशा में कौन से कदम उठाये हैं ?

ऊर्जा मंत्रालय में उपमंत्री (प्रो० सिद्धेश्वर प्रसाद) : (क) देश में लगभग 5.76 लाख गांव है। चौथी पंचवर्षीय योजना के अन्त तक लगभग 1.55 लाख गांवों (27 प्रतिशत) को बिजली दे दी गयी थी। पांचवीं पंचवर्षीय योजना का आकार और विषयनीमायें अभी निश्चित नहीं हुई है। फिर भी पांचवीं योजना को रूप रेखा में 1,10,208 प्रतिशत गांवों को विद्युतीकृत करने का लक्ष्य प्रस्तावित किया गया है। अतः आशा है कि पांचवीं योजना के अन्त तक लगभग 2.65 लाख गांवों (46 प्रतिशत) को बिजली दे दी जायेगी।

(ख) केन्द्रीय सरकार ने ऐसा कोई सुझाव नहीं दिया है।

(ग) प्रश्न नहीं उठता।

(घ) घापात स्थिति की कोबपा के पश्चात् बिहार राज्य बिजली बोर्ड ने ग्राम विद्युतीकरण कार्यक्रम के निष्पादन और कार्यान्वयन को और अधिक प्रभावी बनाने की दृष्टि से संगठन को सुदृढ़ बनाने

के लिये अनेक कदम उठाये हैं। विद्युत के समुचित और कुशलता पूर्वक वितरण व सन्नाह तथा ग्राम विद्युतीकरण संबंधी कार्यों को पूरा करने के लिये 5 एरिया बिजली बोर्ड बनाये गये हैं जिन के मुख्यालय मुजफ्फरपुर, दरभंगा, पटना भागलपुर, तथा रांची में हैं। ग्राम विद्युतीकरण योजनाओं का कार्यन्वयन समय पर पूरा करने के लिये, नव एरिया बिजली बोर्डों के प्रबंधकों इस मुख्य इंजीनियरों को, कार्यकारी एवं बिजलीय दोनों ही प्रकार की, पर्याप्त क्षमतायों प्रत्याजित की गयी है। साथ ही पहले ही स्वीकृत की गयी योजनाओं के निष्पादन के लिये तथा नयी योजनाओं के पुनरीक्षण, समन्वय और क्रियान्वयन के लिये राज्य बिजली बोर्डों के मुख्यालयों में मुख्य इंजीनियर उप मुख्य इंजीनियर तथा निदेशक के अलग अलग पद भी बनाये गये हैं।

Setting up of Development Boards for Tribal Areas

2371. SHRI BHOGENDRA JHA: Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 274 on the 10th March, 1976 regarding expeditious development of projects for tribal areas and state:

(a) the steps taken or proposed to be taken for effective functioning of the Chhota Nagpur and Santhal Parganas Development Board;

(b) whether such Boards are proposed to be set up in other States, if so, the broad outlines thereof; and

(c) whether there is any proposal to set up a joint authority for integral development of the contiguous and adjoining adivasi areas of Bihar, Orissa and Madhya Pradesh; if so, the facts thereabout?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI

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F. H. MOHSEN: (a) Certain basic changes in the functioning of Chhota Nagpur and Santhal Parganas Autonomous Development Authority have been brought about by the Government of Bihar through an Ordinance dated 28-10-1975 with the object of making the functioning of the said Authority more effective.

The main features of the changes are:—

(i) The size of the General Body of the Authority has been reduced from 70 to 42 so as to make it compact and more effective. The Authority has been reconstituted;

(ii) The Executive Committee of the Authority has also been made smaller in size. The Chief Minister is the Chairman of the Committee and four Cabinet Ministers are members besides the Deputy Chairman and five other non-officials.

(iii) The Authority has been empowered to review, guide and oversee the development programmes of the region including advising the functionaries in the assigning of priorities and location of Projects.

(iv) The Executive Committee of the Authority will direct the effective implementation of the programme.

(b) The State Government have been requested to review the administrative arrangements for implementing the Sub-Plans. It has been suggested that a Cabinet Sub-Committee may be constituted at the State level for overseeing and guiding the tribal development programme.

(c) No, Sir.